

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 16/(MAH)/2015
MA No. 171/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

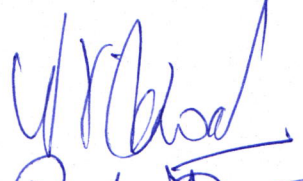

NAME OF THE PARTIES: Mr. Ashfaque Khopekar & Ors.

V/s.

M/s. The Indian Performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Nayn Raval	Advocate for Respondent	
2	Robin	Representative	

Order

MA No.171/2016 in TCP No. 16/397-398/NCLT/MB/MAH/2015

For having the Respondent stated that mother of the Petitioner Counsel
demised, at his request, list this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)